

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.110/ BB/2017	-	For compliance of office objections raised by registry	Rule-4 of IB	Daimler Financial Services Pvt. Ltd. Vs Angada Software Ventures Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
	REPRESENTATION TO WHOM	

---

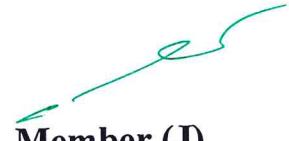
PRAVEEN Y. D. petitioner, 

**ORDER**

Counsel for Petitioner is present. He again filed application for extension of time for complying the objections. Time extended for complying of objections finally on 28/11/2017.



Member (T)



Member (J)